

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM**

**PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : CP/552/(IB)/2017**

**NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION COMPANY LTD**

**NAME OF THE RESPONDENT(S) : SMM STEEL RE ROLLING MILLS PVT LTD**

**UNDER SECTION : 7 RULE 4**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. VIDHYA SHANKAR	Adv. for Respondent	R. Vidhya Shankar
2.	V. Kanala Kumar	Counsel for Petitioner	Kanala. V

**ORDER**

Counsel representing both the parties are present. Counsel for respondent filed counter. Counsel for petitioner prayed time to make final submission in the matter. Time extended at request of both sides. Put up on 08.09.2017 at 10.30 A.M.

**Member (Judicial)**

bc